

>

Title: Need to undertake exchange of enclaves between India and Bangladesh.

SHRI NRIPENDRA NATH ROY (COOCH BEHAR): I want to bring to your kind notice about the plight of people of my Constituency, Cooch Behar and the threat our country is facing due to this problem. There are 51 enclaves of Bangladesh which fall under Indian Territory and 111 enclaves of India which fall under Bangladesh Territory and the population of Indian Enclaves is 37,334 as per joint head count conducted from 14-17 July, 2011. There is an urgent need to solve this problem with the help of Bangladesh Government immediately i.e. Exchange of Enclaves between the two countries. The people residing in these enclaves are no one's people as the Indians who are living in 111 enclaves are not having access to any Indian Government facilities. They are not provided with any ID Proof, Roads, Water, etc. There is also a very serious problem which now-a-days is very common that people living in Bangladesh Enclaves enter into the Indian Land and doing unlawful activities and run back to their Enclaves and our Police or people is helpless to take any action as they have no authority to enter foreign land. As these problems pertain to my Constituency, I am in constant pressure from the locals here to raise this matter in the House and get the problem solved immediately. I, therefore, request Hon'ble Prime Minister to take up the matter immediately with the Bangladesh Government and complete the work of exchange of enclaves and also to extend basic fundamental rights to the people of our country and to prepare electoral rolls of those living in Indian Enclaves as per Article 326 of our Constitution.